

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In compliance of Delhi High Court Order dated 23.10.2024, in TR.P.(C) 173/2024, titled as "Raj Kumar Vs. Equitas Small Finance, the following cases mentioned in Column No.2, presently pending in the Court of District Judges, Commercial Courts, (Central), Tis Hazari Courts, Delhi mentioned in Column No.1 are hereby withdrawn and assigned to the court mentioned in Column No.3, for disposal in accordance with law, with immediate effect.

S.N	Name of Transferor Court (Column No.1)	Details of Transferred Cases (Column No.2)	Name of Transferee Court (Column No.3)
1	Sh. Anil Kumar Sisodia, District Judge, Comm.Court-04 (Central)	Case No. OMP (COMM)71/24 Raj Kumar Vs. Equitas Small Finance	Sh. Sanjeev Kr. Aggarwal, District Judge, Comm. Court-01 (Central) 1. Case No. OMP (COMM)52/24 Raj Kumar Vs. Equitas Small Finance and 2. Case No. OMP (COMM) 69/24 Raj Kumar Vs. Equitas Small Finance are already pending in this Court.
		Case No. OMP (COMM)72/24 Raj Kumar Vs. Equitas Small Finance	
2	Sh. Surinder.S.Rathi, District Judge, Comm.Court-11 (Central)	Case No. OMP (COMM)70/24 Raj Kumar Vs. Equitas Small Finance	
3	Sh. Manoj Kumar Nagpal, District Judge, Comm.Court-13 (Central)	Case No. OMP (COMM) 66/24 Raj Kumar Vs. Equitas Small Finance	
		Case No. OMP (COMM)67/24 Raj Kumar Vs. Equitas Small Finance	

Ahlmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee courts well before the next date of hearing fixed in the matter. The list of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.


(SANJAY GARG-I)


Principal District & Sessions Judge (HQs)
Delhi

No. 68381-68413 /F.3(4)/Gaz/2024

Dated : 28 NOV 2024

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
4. The AO(J), Admn. Branch (I,II &III), General Branch, Filing Section (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
5. The Ahlmad of the concerned courts, Central, Tis Hazari Courts, Delhi.
6. The PS/Reader to undersigned.
7. The Secretaries of all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. For uploading on Layers.


Principal District & Sessions Judge (HQs)
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